

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/140(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH JULY 2024

IN THE MATTER OF	STATE BANK OF INDIA VS KALPANA AGARWAL
UNDER SECTION	SECTION 95(1)

Appearance (via video conferencing/physically)

Ms. Tannya Baranwal, Adv.] For the Financial Creditor

Ms. Zeenat Shabab, Adv.]

Ms. Ankita Sengupta, Adv.]

Mr. Sidhartha Sharma, Adv.] For the Resolution Professional

Mr. Rishav Dutt, Adv.]

Mr. Mohit Sharma, Adv.]

Mr. Aman Kataruka, Adv.]

Ms. Shreya Chowdhury, Adv.] For the Personal Guarantor

Mr. D.N. Sharma, Adv.]

ORDER

1. Ld. Counsel appearing on behalf of the parties present.
2. Let a copy which is prepared by the Personal Guarantor be furnished to the Financial Creditor.
3. List the matter for further consideration on **21.08.2024**.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**